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Title: The Minister of State in the Ministry of Home Affairs made a statement regarding the incident of death of Shri Akha Salouni, resident of Manipur in Delhi on 21st July, 2014.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Mr. Chairman, Sir, I am informing the House about a shocking and unfortunate incident of the death of Shri Akha Salouni. During investigation conducted in this incident, Delhi Police examined eye-witnesses Shri Dihe Kazhihrri and Shri Nagendra Sharma and CCTV footage of the place of occurrence was obtained.

Three of the assailants, namely Bittu @ Rajeev, Shakti Basoya @ Shaky and Sanjay Singh Basoya have been arrested and efforts are going on to arrest the remaining two assailants. A special investigation team under the supervision of DCP, South District has been constituted and investigation of the case is in progress.

It has been stated by Shri Dihe Kazhihrri that in the intervening night 20/21.07.2014 at about 01:00 AM, he along with his friends Shri Akha Salouni and Shri Nagendra Sharma were returning to his house in a TSR (an auto rickshaw), from Masoodpur, Vasant Kunj, Delhi. They left the TSR on the main road and began to walk towards his house. 5-6 persons in a car stopped them near the junction of Gurudwara Road and Nehru Road and picked up a quarrel over the issue of giving passage and thereafter assaulted them. Shri Dihe Kazhihrri and Shri Nagendra Sharma ran away from the spot, whereas the alleged persons assaulted Shri Akha Salouni brutally.

Delhi Police has registered a case vide FIR No.610/14 dated 21.07.2014 u/s 302 /34 IPC r/w Section 3 of SC/ST (POA) Act, PS K.M. Pur, Delhi and the investigation is on.

...(Interruptions)

HON. CHAIRPERSON : Shri Jay Prakash Narayan Yadav.

...(Interruptions)

SHRI GAURAV GOGOI (KALIABOR): What about the charge-sheet? It is the South part of Delhi which has recorded the highest number of crimes.
...(Interruptions)

HON. CHAIRPERSON: The statement has already been made. Now Shri Jay Prakash Narayan Yadav.

...(Interruptions)

HON. CHAIRPERSON: Shri Dharmendra Yadav.

...(Interruptions)

HON. CHAIRPERSON: It is all right. Please sit down.

...(Interruptions)

HON. CHAIRPERSON: Please sit down now. Shri Dharmendra Yadav.

...(Interruptions)

HON. CHAIRPERSON: Nothing will go on record.

(Interruptions) â€‘*

HON. CHAIRPERSON: Shri Dharmendra Yadav.

...(Interruptions)

HON. CHAIRPERSON: The Minister has already made a statement.

...(Interruptions)

HON. CHAIRPERSON: If you want further discussion on it, you can give a notice. The notice can be given.

...(Interruptions)

HON. CHAIRPERSON : Hon. Members, the Minister has already made a statement. If you want a discussion under Rule 193 or any other appropriate rule, you can give notice. Whatever you want to discuss under appropriate rules like 193, you can give notice.

Now, Shri Dharmendra Yadav to speak on Demands for Grants in respect of the Ministry of Environment and Forests.

...(Interruptions)

HON. CHAIRPERSON : Hon. Members cut motions nos. 1 and 2 by Prof. Saugata Roy, cut motion no. 3 by Shri M.L. Shanas and cut motions nos. 7 and 8 by Shri N.K. Premachandran relating to the Demand for Grant of the Ministry of Environment and Forests have been moved. Shall I put all the

cut motions to the vote of the House together or does any Member want any particular cut motion to be put separately?

SEVERAL HON. MEMBERS: Together.

HON. CHAIRPERSON: I shall now put all the cut motions together to the vote of the House.

The cut motions were put and negatived

HON. CHAIRPERSON: I shall now put the Demand for Grant relating to the Ministry of Environment and Forests to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2015, in respect of the head of Demand entered in the Second column thereof against Demand No.31 relating to the Ministry of Environment and Forests."

The motion was adopted.

HON. SPEAKER: The Demand for Grant relating to the Ministry of Environment and Forests is passed.

HON. CHAIRPERSON : Now we will take up 'Zero Hour'.